GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.1090 TO BE ANSWERED ON 9TH DECEMBER, 2025

INSPECTIONS FOR DETECTION OF ADULTERATED PANEER BY THE FSSAI

1090. SHRI MALLIKARJUN KHARGE: SMT. JEBI MATHER HISHAM:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the FSSAI or State Food Safety Departments have conducted any inspection drives to detect adulterated or fake paneer during the last five years, and if so, the details thereof, State/UT-wise;
- (b) the number and percentage of paneer samples found to be unsafe or adulterated during this period;
- (c) the common adulterants detected in such samples and their known health impacts; and
- (d) the details of action taken against any offenders, including fines or licence cancellations, during the last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

The implementation and enforcement of the Food Safety and Standards Act, 2006 is a shared responsibility between the Central and State Governments. FSSAI through its regional offices and States/UTs food safety departments, conducts surveillance, inspection, monitoring and random sampling to check & verify compliance with the standards & requirements laid down under the Food Safety and Standards Act, 2006 & Regulations made thereunder.

The Standards of Paneer are specified under Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 and the common adulterants found in paneer are Starch and Sucrose. The State/UT-wise data of enforcement of Milk and Milk product including paneer is at **Annexure-I.** As per the reports received from the States/ UTs, details of samples analysed and action taken against the defaulting Food Business Operators (FBOs) for non-compliance in Milk & Milk Products including paneer in the last five years are given below.

Details of enforcement / actions taken in last 05 years on Milk and Milk products						
Year	No of Cases Launched	No of cases Penalized /Convictions				
2024-25	12057	8815				
2023-24	14384	7109				
2022-23	10381	6953				
2021-22	22016	13488				
2020-21	3082	525				

State/UT wise Enforcement data on Paneer and Other Milk Products									
		FY 2022-23		FY 2023-24		FY 2024-25			
S. No.	State/UT	No. of Samples Analysed	No. of non- conforming Samples	No. of Samples Analysed	No. of non- conforming Samples	No. of Samples Analysed	No. of non- conforming Samples		
1	Andaman & Nicobar	47	0	0	0	40	0		
2	Andhra Pradesh	0	0	119	37	144	47		
3	Arunachal Pradesh	1	1	11	2	3	3		
4	Assam	39	18	45	17	87	13		
5	Bihar	64	2	84	27	96	21		
6	Chandigarh	23	6	40	17	36	19		
7	Chhattisgarh	18	3	59	17	171	40		
8	Dadra & Nagar Haveli & Daman & Diu	0	0	2	0	2	0		
9.	Delhi	0	0	225	41	122	9		
10	Goa	11	1	225	41	24	0		
11	Gujarat	294	58	42	0	628	140		
12	Haryana	603	253	570	154	278	122		
13	Himachal Pradesh	172	86	416	246	75	25		
14	J&K	487	134	98	41	352	132		
15	Jharkhand	78	48	58	31	49	31		
16	Karnataka	95	8	68	1	267	3		
17	Kerala	179	37	138	10	143	7		
18	Ladakh	9	0	29	4	21	1		
19	Lakshadweep	0	0	0	0	0	0		
20	Madhya Pradesh	1340	334	1446	442	1077	234		
21	Maharashtra	683	112	379	90	597	161		
22	Manipur	3	0	15	0	11	0		
23	Meghalaya	13	0	6	1	22	1		
24	Mizoram	0	0	0	0	0	0		
25	Nagaland	0	0	13	0	13	1		
26	Orissa	25	7	22	4	39	10		
27	Puducherry	0	0	0	0	3	0		
28	Punjab	799	417	585	230	531	255		
29	Rajasthan	1017	507	1369	520	1282	772		
30	Sikkim	3	0	5	0	16	0		
31	Tamil Nadu	850	138	252	17	240	49		
32	Telangana	108	30	360	186	119	25		
33	Tripura	0	0	7	0	2	0		
34	Uttar Pradesh	4228	2524	4858	3069	3859	2706		
35	Uttarakhand	59	21	260	56	232	24		
36	West Bengal	32	18	602	60	386	64		

Note-The centralized portal for maintaining data is available w.e.f. FY 2022-23.